

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 218 of 2020

In the matter of:

**Sudesh Gupta Shareholder & Director of
Choice Automobiles Pvt. Ltd.**

....Appellant

Vs.

Registrar of Companies & Anr.

...Respondents

Present

**For Appellant: Mr. Iswar Mohapatra & Mr. Vinod Chaurasia,
Advocates.**

For Respondents: None.

ORDER
(Virtual Mode)

08.12.2020: At request of Mr. Iswar Mohapatra, Junior Counsel stating that his Learned Senior Counsel Mr. Arish Malhotra is unwell and hence prays for an adjournment. Acceding to his request, the Registry is directed to List the matter on **6th January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/nn